TARIFF FILING FORMS -PART-II (HYDRO GENERATING COMPANY)

					FORM-1
Name	of the Company				
Nome	of the Power Station :				
name (of the Power Station :				
Brief De	scription of event leading to tariff filing:-				
	l				
STATEM	MENT OF TARIFF PROPOSALS FORCO	VERING TAR	IFF PERIOD FR	OM TO	
		As existing		Proposed	
	<u>PARTICULARS</u>	2000-01	01-02	02-03	03-04
	(1)	(2)	(3)	(4)	(5)
1.Calcul	ation of Fixed Charges(Rs in Crs)				
1.1	Interest on Loan [FORM-3]				
1.2	Interest on Working Capital [FORM-3]				
1.3	Depreciation [FORM-3]				
1.4	Advance against Depreciation[FORM-3]				
1.5	Return on Equity(FORM-3)				
1.6	O & M Expenses [FORM-3]				
	TOTAL				
	IOIAL				
2.Primary Energy Charges in Rs Crs.					
	(As per FORM-2)				
Note:					
	I Capacity charges plus annual primary energy (charges shall	he equal to the A	nnual Fived Char	7000
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					(PETITIONER)